NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 138(ND)11 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016

NAME OF THE COMPANY: M/s Kamaljit Sachdeva & Ors. V/s. M/s. Kewal Automobiles Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 634A

S.NO.	NAME	DESIG	NATION	REPRESENTATION	SIGNATURE
I	Kamal Sa	cideva	5212112		J

ORDER

Learned counsel for the respondent is present. Petitioner is present in person. He has stated that the arguing counsel is indisposed today. He seeks and is given two weeks time as last chance to advance the arguments in the matter.

List on 17.11.2016.

-d

(R.Varadharajan) Member (Judicial)

Sdk

(Maharaj Krishan Hanjura) Member (Judicial)